

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5875/2023

PRADHAN BABU AND OTHERS

Appellant(s)

VERSUS

NACHIMUTHU NAGAR KUDIYIRUPPOR
NALA SANGAM AND OTHERS

Respondent(s)

(FOR ADMISSION and IA No. 68875/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.162108/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS, IA NO.162113/2024- EXEMPTION FROM FILING O.T., IA No.179496/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS AND IA NO.179497/2024- EXEMPTION FROM FILING O.T.)

Date : 28-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAHFor Appellant(s) Mr. R Nedumaran, Sr. Adv.
Mr. Beno Bencigar, Adv.
Mr. Parijat Kishore, AORFor Respondent(s) Mr. T. Harish Kumar, AOR
Mr. Navneet Dugar, Adv.
Mr. Subham Kothari, Adv.
Mr. Bharathi Subramaniyan, Adv.Mr. V Balachandran, Adv.
Mr. Siddharth Naidu, Adv.
M/S. Ksn & Co., AORUPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

The appeal is allowed in terms of the signed reportable order.

Pending application(s) also stand disposed of.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS(RANJANA SHAILEY)
COURT MASTER

(Signed reportable order is placed on the file.)

